NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 91/397-398/NCLT/AHM/2016 (New) C.P. No.14/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODCAWALA ADVOCATE RESPONDENT Moderate Reportant No. 1

2. Ruchaloh H. Chah Advocate Reportant No. 2-5

3. Vivay Ravinga Advocate Resp. No. 6

der Roben Stock Advocate Resp. No. 6

Advocate Petihno April 1.

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 1. Learned Advocate Mr. Rushabh Shah present for Respondents no. 2 to 5. Learned Advocate Mr. Vinay Bhairagra i/b Learned Advocate Mr. Rohan Shah present for Respondent no. 6.

At request of both sides.

List the matter on 20.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.